

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO.339 of 2016 & IA NO. 736 of 2018
AND
APPEAL NO. 256 OF 2018 & IA No. 1039 OF 2018

Dated: 14th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

APPEAL NO.339 of 2016 & IA NO. 736 of 2018

**Chhattisgarh State Power Distribution Company
Limited** **.... Appellant(s)**

Versus

Real Power Pvt. Ltd. & Anr. **.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. Sidharth Nigotia

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Sachin Dubey for R-1

Mr. C.K.Rai
Mr. Sumit Panwar for R-2

APPEAL NO. 256 OF 2018 & IA No. 1039 OF 2018

**Chhattisgarh State Power Distribution Company
Limited** **.... Appellant(s)**

Versus

M/s Shanti GD Ispat & Power Pvt. Ltd. & Anr. **.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. Sidharth Nigotia

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Sachin Dubey for R-1

Mr. C.K.Rai
Mr. Sumit Panwar for R-2

ORDER

As agreed by learned counsel for the parties, list these matters on **13.01.2020**.

(S.D. Dubey)
Technical Member
pr/pk

(Justice Manjula Chellur)
Judicial Member